



THE GAUHATI HIGH COURT (HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Case No.: WP(C)/6820/2021

INNACH ALI AND 243 ORS S/O LT. AHAMMAD ALI, RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR, ASSAM PIN- 784110.

2: ABDUL MAJID S/O LT. AHAMMAD RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

3: MUJIBUR RAHMAN S/O LT. JAHUR ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

4: SHANCHER ALI S/O LT. AHAMMAD RESIDENT OF VILLAGE-



NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

5: AJIBUR RAHMAN S/O LT ABDUL HAMID RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

6: HACHEN ALI S/O LT ABDUL MAJID RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

7: MAHAMMAD ALI S/O LT IMAN ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

8: AHAMMAD ALI S/O LT IMAN ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI



DISTRICT- SONITPUR ASSAM PIN- 784110.

9: HAZRAT ALI
S/O LT SHAMED ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

10: NURJAMAL HOQUE S/O LT IMAN ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

11: HABIBUR ALI S/O SHANCHER ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

12: KURMAN ALI S/O LT. SULMAN ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.



13: ABDUL HAMID S/O LT. IMAN ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

14: RABIKUL ISLAM S/O JAHUR ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

15: KHAIRUL ISLAM S/O ABDUL JALIL RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

16: ISLAM ALI
S/O HACHEN ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

17: JIYABUR RAHMAN S/O NURUL ISLAM RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU



POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

18: NURUL ISLAM
S/O LT ACHAMAT ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

19: NUR HUSSAIN S/O SAMED ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

20: JALAL UDDIN S/O ABDUL KHALEK RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

21: SAHED ALI S/O LT. USMAN ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR



ASSAM PIN- 784110.

22: ABDUL KADIR
S/O LT. HASMAT ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

23: NURUL AMIN
S/O LT. HASMAT ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

24: ABDUL RAHIM
S/O LT. PIRU KHA
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

25: HACHEN ALI
S/O LT. CHAHAR ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

26: NUR ISLAM



S/O LT. SAMIR ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

27: CHAHIDUL ISLAM
S/O HACHEN ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

28: GULGAR HUSSAIN S/O ABDUL ABUL RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

29: AHIJUL HOQUE S/O ABDUL AWAL RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

30: CHAHIDUL ISLAM S/O SHANCHER ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM



MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

31: SAHID JAMAL S/O LT ABDUL KALAM RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

32: CHER ALI
S/O LT. CHULEMAN ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

33: KUDDUCH ALI
S/O LT. FAJAL ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

34: JAHED ALI S/O LT. CHABED ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM



PIN-784110.

35: MIYA HUCHEN S/O LT. ABDUL MAJID RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

36: JAMAL UDDIN S/O CHIRAJ ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

37: BAKKA ALI S/O LT. RUSTAM ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

38: MANNACH ALI
S/O LT. RUSTAM ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

39: AFIR UDDIN S/O LT. ABDUL KHA ALI



RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

40: KARIM ALI S/O LT. ABDUL KHA ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

41: HABIJ UDDIN S/O LT. ABDUL KHA RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

42: SHAMAUDDIN S/O LT. ABDUL KHA RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

43: SAIFUL ISLAM S/O MOHIN KHA RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA



POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

44: MAHIN KHA
S/O LT. ABDUL KHA
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

45: CHAFIKUL ISLAM
S/O MOHIN KHA
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

46: SHAHIDUL ISLAM
S/O ABDUL KHALEK
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

47: AJIJUR RAHMAN S/O LT. ABDUL KHALEK UDDIN RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.



48: ABDUL HEKIM S/O IMAN ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

49: KHAJUL UDDIN S/O LT. MAIN UDDIN RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

50: MAIN UDDIN KHA S/O CHAYRAT KHA RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

51: AKKASH ALI S/O LT. IMAN ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

52: JAKIR ALI S/O REJIA KHATUN RESIDENT OF VILLAGE-



NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

53: AHIJUL RAHMAN S/O AKKASH ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

54: HABIBUR RAHMAN S/O CHAMED ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

55: HAIJUL ISLAM S/O AKKASH ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

56: NIJAMUDDIN ALI S/O AKKASH ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI



DISTRICT- SONITPUR ASSAM PIN- 784110.

57: AFAZ UDDIN S/O LT. MAIN UDDIN RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

58: JAINAL UDDIN S/O LT. ABDUL ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

59: HABIBUR RAHMAN S/O CHAMED ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

60: KHAIRUL ISLAM
S/O ABDUL MALEK
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.



61: CHAMED ALI S/O HABEJ ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

62: CHAIFUL HUSSAIN
S/O ABAL HUSSAIN
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

63: ABDUL MUTLAB S/O LT. IMAN ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

64: SURHAB ALI
S/O LT. OWHAD ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

65: FAKARUDDIN ALI S/O CHABDUL ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU



POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

66: HABIJ UDDIN ALI S/O AKKASH ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

67: NIJAM UDDIN S/O LT. MAFIZ UDDIN RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

68: MUNCHUR ALI
S/O JABED ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

69: BACHIR UDDIN S/O ABDUL MUTALEB RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR



ASSAM PIN- 784110.

70: SAIDUL ISLAM
S/O LT SAMIR ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

71: MALEK UDDIN S/O LT CHAIMUDDIN ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

72: SIRAJ ALI S/O LT. ABDUL KHA RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

73: AMIR
S/O CHAYARAD KHA
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

74: JALAL UDDIN



S/O CHIRAJ ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

75: NIJAM UDDIN S/O LT. MAINUDDIN RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

76: JUBED ALI S/O LT. HACHMAT ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

77: KHAIRUL HAQUE S/O IDDISH ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

78: JAFAR ALI S/O CHAYRAT KHA RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM



MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

79: FAKAR ISLAM
S/O SAMIR ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

80: BAHARUL ISLAM
S/O LT. ANSAR ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

81: RAFIQUL HOQUE S/O LT. CHAHER UDDIN RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

82: NABI HUSSAIN S/O LT. ABDUL ALI KHA RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM



PIN-784110.

83: MANTAJ ALI S/O JUBED ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

84: AHIDUL ISLAM
S/O LT. IMAN ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

85: IDDISH ALI S/O LT. HASMAT ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

86: MAINUL HOQUE S/O LT. SAHAR ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

87: LAL MIA S/O LT. MAPSI BEPARI



RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

88: SHEKHAMBAR ALI S/O LATE KABEJ ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

89: ABDUL HASIM
S/O LT. HASEN ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

90: ABEL ALI S/O LT. JAHUR ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

91: TOTA MIA S/O LT. HASEN ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA



POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

92: SHAHA ALI
S/O LT. KAFIL UDDIN
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

93: JUBABDA KHATUN
W/O CHALU MIYA
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

94: JAYNAL ABDIN S/O KHOKA MIYA RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

95: ABDUL RAHMAN S/O LT. BANEJ ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.



96: ABDUL KASEM S/O LT. KUMAR ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

97: KAJIMUDDIN S/O LT. KEYAMAT ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

98: ABDUL RAHMAN S/O LT. KAFIL UDDIN RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

99: BASHAR ALI
S/O LT. SUKUR ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

100: ABDUL KARIM S/O LT. SUKUR ALI RESIDENT OF VILLAGE-



NO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

101: MAINUL HAQUE S/O LT. KHUKA MIYA RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

102: IMAN ALI S/O LT. SUKUR ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

103: NILBAR S/O LT. SABED ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

104: CHALU MIYA S/O LT. KAFIL UDDIN RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI



DISTRICT- SONITPUR ASSAM PIN- 784110.

105: KALIM UDDIN
S/O LT. KAFIL UDDIN
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

106: SAN MIYA
S/O LT. KAFIL UDDIN
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

107: SANGSER ALI
S/O LATE BABAR ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

108: KAJIMUDDIN S/O LT. ALI MAHAMMAD RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.



109: ABUL HUSSAIN S/O LT. MANIR UDDIN RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

110: TARA MIYA
S/O LT. HASEN ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

111: HAKMAT ALI S/O LT. SATTAR ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

112: FULFULI NISSA
W/O LT. SATTAR ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

113: JASIMUDDIN S/O LT. KIYAMAT ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU



POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

114: JAYNAL ABDIN S/O LT. HAZRAT ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

115: RAHMAN ALI S/O LT. KADIR ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

116: MAHAMMAD ALI S/O LT. RAHMAT ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

117: HANIF ALI S/O LT. SUKUR ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR



ASSAM PIN- 784110.

118: ABUL KASEM S/O SAIJUDIN RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

119: AKABBAR ALI S/O SAIMUDDIN RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

120: INSAN ALI S/O LT MIYAJAN ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

121: LAL MIYA
S/O LT. CHOID MIYA
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

122: KADIR ALI



S/O LT. RAFAT ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

123: KADIR ALI S/O LT. RAFAT ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

124: HUSSAIN ALI S/O SARAFAT ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

125: NAZRUL ISLAM S/O LT. RAJAB ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

126: HABIBAR RAHMAN S/O LT. RAJAB ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM



MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

127: KHAJUL UDDIN S/O LT. ABDUL HEKIM RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

128: UMED ALI S/O FAJAR ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

129: BAHARUL ISLAM S/O LT. RAJAB ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

130: AINUL UDDIN S/O ADAM ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM



PIN- 784110.

131: AZIZUL HOQUE S/O JAINAL ABDIN RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

132: JIYABUR RAHMAN S/O UMED ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

133: AFIYA KHATUN
MAJIBAR RAHMAN
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

134: GULZAR HUSSAIN S/O HAREJ ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

135: HASNARA KHATUN W/O HAREJ ALI



RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

136: ABDUL AZIZ
LT. ABDUL MAZID
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

137: SOIMUDDIN ALI S/O LT. BABAR ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

138: JALAL UDDIN S/O LT. AKKASH ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

139: SARAR ALI S/O ABDUL HELIM RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA



POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

140: ABDUL SALAM S/O LT. SUKUR ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

141: JAKIR HUSSAIN
S/O JALIM UDDIN
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE - FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

142: JALAL UDDIN S/O JALIM UDDIN RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

143: NUR HUSSAIN S/O ABDUL HELIM RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.



144: RAHUL AMIN S/O LT. JUBED ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE - FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

145: KADIR ALI S/O LT. RAHAM ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

146: RAHIMA KHATUN
W/O MUJIBUR RAHMAN
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

147: ABDUL KACHEM
S/O HUSSAIN ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

148: ABDUL MATIN S/O LT. RES UDDIN RESIDENT OF VILLAGE-



NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

149: ABDUL HELIM
S/O LT. ABDUL KARIM
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

150: ICHAB ALI S/O LT. SUKUR ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

151: MAHAMMADA ALI S/O LT. SUKUR ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

152: JASOM UDDIN S/O LATE DANES ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI



DISTRICT- SONITPUR ASSAM PIN- 784110.

153: JAHUR UDDIN S/O MAHAMMAD ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

154: MAHAR UDDIN S/O LT. MAHAMMAD ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

155: IMRAJUL HAQUE S/O LT JALAL UDDIN RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

156: CHULEMA KHATUN W/O LT. JALAL UDDIN RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.



157: TAHER ALI
S/O MAHAR ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

158: ALAM ALI S/O SAMAD ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

159: GULJAR HUSSAIN S/O LT AKBAR ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

160: ANOWAR HUSSAIN
S/O LT JALAL UDDIN
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

161: ABDUL KARIM S/O HABEJ ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU



POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

162: HABIBUR RAHMAN S/O SAHAR UDDIN RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

163: MAHIBUR RAHMAN S/O SAHAR UDDIN RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

164: ABDUL HAI S/O LT. NUR ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

165: ABU TALEB
S/O SAHAR UDDIN
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR



ASSAM PIN- 784110.

166: MAIDUL ISLAM S/O SAHAR UDDIN RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

167: ABDUL RAHMAN S/O LT. NUR ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

168: ABDUL MUTALEB
S/O SAHAR UDDIN
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

169: SAHIDUL ISLAM
S/O SAHAR UDDIN
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

170: ABDUL HAI



S/O LT ABED ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

171: AJIT ALI S/O LT ICHAB ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

172: ABDUL RAHMAN S/O LT. AMIR UDDIN RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

173: JIYABAR RAHMAN S/O JALAL UDDIN RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

174: ABDUL ALI SON ABDUL RAHMAN RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM



MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

175: JAMAL UDDIN S/O KITAB ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

176: MAHIJ ALI S/O LT ABDUL MANNASH RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

177: SAMSUL HOQUE S/O LT ICHAB ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

178: ATIBUR RAHMAN S/O JALAL UDDIN RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM



PIN-784110.

179: HOBIBUR RAHMAN S/O JALAL UDDIN RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

180: SADDAM HUSSAIN S/O JALAL UDDIN RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

181: ISRAFIL
S/O LT MAHAMMAD ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

182: HASMAT ALI S/O LT. AHED ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

183: HABIBUR RAHMAN S/O LT. ACHAR RAHMAN



RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

184: MUJAMEL HOQUE S/O ABU SUFIYAN RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

185: ABU SUFIYAN
S/O LT. ABDUL GAFUR SIDDI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

186: OMAR ALI S/O LT. ABED ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

187: OACHMAN ALI S/O LT. ACHAR UDDIN RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA



POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

188: AMINUL HOQUE S/O MUSTAFA ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

189: HEJRA KHATUN
W/O RIYAJ UDDIN
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

190: HAZARAT ALI S/O LT. HASMAT ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

191: JAFAR ALI
S/O LT. TAMIR ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.



192: MAHIJUL HOQUE S/O NURUL ISLAM RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

193: HASMAT ALI S/O LT. ABBAS ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

194: MUNAHAR ALI S/O LT. KADU BEPARI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

195: KADDUS ALI S/O LT. TAMIR ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

196: KACHEM ALI S/O URMAT ALI RESIDENT OF VILLAGE-



NO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

197: NABI HUSSAIN S/O LT. ASAR UDDIN RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

198: ABUL HUSSAIN S/O KADDUS ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

199: RAFUL AMIN S/O ACHAR UDDIN RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

200: FAYJ UDDIN S/O GIYAS UDDIN RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI



DISTRICT- SONITPUR ASSAM PIN- 784110.

201: AHAMMAD ALI S/O ABDUL JALIL RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

202: ABDUL KALAM
S/O LT RAHAM ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

203: NUR ALAM
S/O ABDUL JALIL
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

204: RIAZ UDIN
S/O ABDUL KARIM
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.



205: ORMAT ALI
S/O LT ALI HUSSAIN
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

206: AMRUL HUSSAIN
S/O TAHAR ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

207: NABAJUL HOQUE S/O LT. EKUV ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

208: SAHAB UDDIN S/O LT ABDUL REJJAK RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

209: RAYCH UDDIN S/O LT. CHAMSUDDIN RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU



POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

210: MOFIJ UDDIN
S/O LT. SAMSUDDIN
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

211: MUJIBUR RAHMAN S/O CHAHAR UDDIN RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

212: IEBRAHIM ALI S/O LT. MAHAMMAD ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

213: NOOR MAHAMMAD S/O ABDUL JALIL RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR



ASSAM PIN- 784110.

214: HARUN RACHID S/O ABDUL JALIL RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

215: KULCHUN BIBI W/O LT. ABDUL KADIR RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

216: RAFIKUL ISLAM
S/O ABDUL MATIN
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

217: TAZBINA KHATUN
W/O LT. ISAM UDDIN ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

218: ABDUL LATIF



S/O JAFAR ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

219: ABDUL JALIL S/O LT. OMAR ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

220: ABDUL RASHID
S/O REAS UDDIN
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

221: RAFIKUL ISLAM
S/O ABDUL MANNAS
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

222: ASHADUL HOQUE S/O LT. HASMAT ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM



MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

223: SARAFAT ALI
S/O LT HASMAT ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

224: KHALIL UDDIN
S/O ACHAR UDDIN
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

225: RAIS UDDIN
S/O HABIJ UDDIN
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

226: ACHIMON NESSA
W/O LT. HABIJ UDDIN
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM



PIN-784110.

227: SAIFUL RAHMAN
S/O LT. KADDUS ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

228: JAMIR ALI
S/O LT. NABI HUSSAIN
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

229: FAKAR UDDIN S/O HAIDAR ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

230: KHALIL UDDIN S/O ABDUL HAMID RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

231: ABDUL HAMID S/O LT. ABDUL MANNAF



RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

232: CHAHIDUL ISLAM
S/O ABDUL HAMID
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

233: CHATTAR ALI S/O LT. MATAB ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

234: REYAJ UDDIN S/O ABUL FAJAL RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

235: JAYANAL ABDIN S/O HUSSAIN ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA



POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

236: JAHIRUL ISLAM
S/O HUSSAIN ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM
PIN- 784110.

237: ABU MIYA
S/O HUSSAIN ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM PIN- 784110.

238: SAM MIYA
S/O HUSSAIN ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM PIN- 784110.

239: SABA ALI S/O BABAR ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

240: ABDUL AZIZ S/O JABED ALI



RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

241: ABDUL KARIM S/O LT. RAHAM ALI RESIDENT OF VILLAGE-NO. 1 BACHASHIMALU POST OFFICE- FARSIPAM MOUZA- BARCHALLA POLICE STATION - DHEKIAJULI DISTRICT- SONITPUR ASSAM PIN- 784110.

242: RUSTAM ALI
S/O LT ABDUR RAHMAN
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM PIN- 784110.

243: SANGCHER ALI
S/O LT FULU MIYA
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM PIN- 784110.

244: SHWARIF UDDIN
S/O RAHAMAT ALI
RESIDENT OF VILLAGENO. 1 BACHASHIMALU
POST OFFICE- FARSIPAM
MOUZA- BARCHALLA
POLICE STATION - DHEKIAJULI
DISTRICT- SONITPUR
ASSAM PIN- 784110



VERSUS

THE STATE OF ASSAM AND 3 ORS REPRESENTED BY ITS COMMISSIONER AND SECRETARY, GOVERNMENT OF ASSAM, REVENUE DEPARTMENT, DISPUR, GUWAHATI, ASSAM- 781006.

2:THE DEPUTY COMMISSIONER SONITPUR TEZPUR ASSAM 784001

3:THE ADDITIONAL DEPUTY COMMISSIONER (REVENUE) SONITPUR TEZPUR ASSAM 784001.

4:THE CIRCLE OFFICER
DHEKIAJULI REVENUE CIRCLE
DHEKIAJULI
SONITPUR ASSAM. PIN - 784110

Advocate for the Petitioners: Mr. S. Borthakur, Advocate

Advocate for the Respondents: Mr. R. Borpujari, Advocate,

Mr. N. Goswami, Govt. Advocate,

BEFORE HONOURABLE MR. JUSTICE DEVASHIS BARUAH

Date of Hearing : 23.05.2023

Date of Judgment : 23.05.2023

JUDGMENT AND ORDER (ORAL)

Heard Mr. S. Borthakur, the learned counsel for the petitioners and Mr. R. Borpujari, the learned counsel appearing on behalf of the respondent No.1 as well as Mr. N. Goswami, the learned counsel



appearing on behalf of the respondent Nos.2 to 4.

- 2. The writ petition is taken up for disposal at the motion stage taking into account the various orders passed and the records being made available during the course of hearing.
- 3. The petitioners herein claim that their predecessors-in-interest have been in possession of certain Government land. There were various eviction proceedings initiated against the predecessors-in-interest of the petitioners for which a challenge was made before this Court in Civil Rule No.867/1982. It appears from the record that the learned Division Bench of this Court vide the judgment and order dated 21.07.1989 disposed of the said writ petition. While disposing of the said writ petition, the learned Division Bench of this Court took into account the submission so made by the learned counsel appearing on behalf of the petitioners in the said writ petition to the effect that those eviction notices have been issued to the petitioners therein without considering that their case were covered by the policy decision relating to settlement of agricultural land in the State of Assam which was made a part of the said writ petition as Anexure-3. The learned Division Bench of this Court taking into account that as to whether the petitioners in the said writ petition would come within the ambit of the said policy decision of the Government of Assam cannot be decided in the said proceedings gave the liberty to the respondents to take a decision as regards the question of settlement of the petitioners therein pursuant to the said policy decision. It was further made clear that if the cases of the petitioners therein did not fall within the ambit of the policy decision, the petitioners shall have to vacate the land under their possession for which such steps would be taken against them as is permissible under law. It



was further made clear that till a decision is taken by the authorities relating to the question of settlement on the basis of the policy decision, the possession of the petitioners therein should not be affected. Paragraph No.2 of the said judgment is reproduced herein under:

- "2. Shri Sen submits that though eviction notices have been issued to the petitioner their case is covered by the policy decision relating to settlement of agricultural land in the State of Assam, vide Annexure 3 which is a copy of letter No.RSS.96/71/25 dated 29th November,1978. From the | materials on record we are not in a position to conclude whether the case of the petitioners is covered by the policy decision referred in the aforesaid Annexure. All that we would like to state is that if the case of the petitioners be covered by the policy decision as aforesaid their cases would be considered in the Light of the policy decision. If, however, their cases were not to fall within the ambit of the policy decision the petitioners shall have to vacate the land under their possession for which such steps would be taken against them as is permissible by law. The petitioners would not, however, be evicted till the question of settlement of the land with them as per the policy decision referred above is decided by the appropriate authority if they are as on today possessing the land in question."
- 4. It is the case of the petitioner in the present writ petition that pursuant to that decision rendered by the learned Division Bench, some of the petitioners in the said writ petition, i.e. Civil Rule No.867/1982 were granted settlement/allotment. However in respect to the other petitioners whose successors-in-interest are the present petitioners, no information was available as regards their claim for settlement from the respondent authorities and the petitioners herein continued to reside over their land in their respective possession. It further appears on record that the Circle Officer, Dhekiajuli Revenue Circle on 15.11.2021 issued various notices directing the petitioners to vacate the encroached land within 15.12.2021.



The petitioners thereupon collectively submitted a representation before the Minister, Revenue and Disaster Management Department, Government of Assam through the Circle Officer, Dhekiajuli Revenue Circle which was duly received on 03.12.2021 by the Office of the Circle Officer, Dhekiajuli Revenue Circle.

- 5. From a perusal of the said representation it can be seen that the claim of the petitioners is on the basis of the judgment dated 21.07.1989 in Civil Rule No.867/1982. In paragraph No.9 of the said representation, it was the categorical case of the petitioners herein that the Government has allotted land to families of some of the petitioners in Civil Rule No.867/1982 as well as Civil Appeal No.509/1983. However, the Government have not allotted the land to the families of the petitioners including their parents and their families. It was also mentioned that the petitioners' parents and their families were also before this Court as well as in the Supreme Court, and therefore, it was the prayer of the petitioners herein in the said representation that they should also be granted allotment/settlement as has been given to other similarly situated persons pursuant to the judgment dated 21.07.1989 in Civil Rule No.867/1982.
- 6. It further appears that the petitioners filed the instant writ petition on 10.12.2021. When the instant writ petition was listed, this Court vide an order dated 15.12.2021, after recording the submissions of the petitioners, in the interim, directed that the respondents shall not take any coercive measures against the petitioners in terms with the eviction notices dated 15.11.2021 issued by the Circle Officer, Dhekiajuli Revenue Circle without disposing of the said representation of the petitioners that



was received by the Circle Officer, Dhekiajuli Revenue Circle on 03.12.2021. It further appears that this Court vide an order dated 15.12.2021 again fixed the matter on 02.02.2022. Thereupon, the interim order was extended and the writ petition was directed to be listed after two weeks. However, the matter has been listed today before this Court.

The learned counsel for the petitioners submitted that in view of the 7. judgment dated 21.07.1989 passed in Civil Rule No.867/1982, the petitioners herein who are the successors-in-interest of the petitioners in Civil Rule No.867/1982 cannot be evicted without compliance to the directions so passed in the said judgment dated 21.07.1989 as to whether the predecessor-in-interest of the petitioners or the petitioners would be entitled to settlement/allotment in terms with the policy decision of the year 1978. The learned counsel for the petitioners' further submitted that the respondent authorities though had granted some allotment or settlement in respect to some of the petitioners in Civil Rule No.867/1982 but did not pass any order in favour of the predecessors of the petitioners or the petitioners herein. However, the petitioners continued to reside and the respondent authorities also allowed the petitioners to reside since 1989 till 2021. It was only on 15.11.2021 that individual notices were issued to the petitioners asking them to vacate the land within one month. It is under such circumstances that the petitioners had submitted a representation before the Minister, Revenue and Disaster Management Department, Government of Assam. It is, therefore, the submission of the learned counsel for the petitioners that issuance of the impugned notices is in violation to the judgment passed by the learned Division Bench dated 21.07.1989 passed in Civil Rule No.867/1982, and as such, the impugned



notices are nullity in the eye of law.

- 8. On the other hand, Mr. R. Borpujari, the learned counsel appearing on behalf of the Revenue and Disaster Management Department, Government of Assam submitted that pursuant to the representation so submitted on 03.12.2021, a detail enquiry proceedings was conducted by the Office of the Circle Officer, Dhekiajuli Revenue Circle as well as the Deputy Commissioner, Sonitpur and in pursuance thereto, an order was passed on 18.01.2022.
- 9. From a perusal of the order dated 18.01.2022 which was placed by the learned counsel for the Revenue Department, it does not transpires that the Deputy Commissioner, Sonitpur had passed the order in the manner stated in the judgment dated 21.07.1989 in Civil Rule No.867/1982. The directions passed by the learned Division Bench in the judgment dated 21.07.1989 in Civil Rule No.867/1982 was clear and unambiguous to consider as to whether the petitioners therein would be entitled to their claim for allotment or settlement in terms with the land policy, 1978. The said aspect however was not taken into consideration in the order dated 18.01.2022.
- 10. It can be seen from the instructions which were placed by Mr. R. Borpujari, the learned counsel appearing on behalf of the Revenue and Disaster Management Department that only four petitioners, i.e. petitioner No.51; petitioner No. 216; petitioner No. 241; petitioner No.145 and petitioner No.224 could not show their linkage with the petitioners in Civil Rule No.867/1982. But, the question which ought to have been decided by the authorities concerned as to whether the petitioners herein would be entitled to in terms with the land policy of 1978. At this stage, this Court



finds it relevant to take note of the submission of Mr. R. Borpujari, the learned Standing Counsel that presently, the State of Assam has a Land Policy, 2019 which hold the field for the purpose of ascertaining the entitlement for allotment/settlement and therefore the entitlement of the petitioners have to be considered in terms with the Land Policy, 2019. Taking into consideration that as the exercise by the Respondent Authorities is to be carried out now and the prevalent Land Policy, 2019 is holding the field, the exercise have to be carried out as per the Land Policy, 2019.

- 11. Be that as it may, it is relevant to take note of that as on the date of issuance of the impugned notices, i.e. 15.11.2021 there was no compliance to the judgment passed by the learned Division Bench in Civil Rule No.867/1982 dated 21.07.1989 in any manner whatsoever as can be discerned from the stand of the respondents itself in as much as it was only pursuant to the orders passed by this Court in the present proceedings that had resulted in the order dated 18.01.2022. Therefore, the said impugned notices dated 15.11.2021 being in contravention of the judgment dated 21.07.1989 passed by the learned Division Bench of this Court are therefore nullity in the eye of law, and accordingly, the said impugned notices are set aside and guashed.
- 12. As regards the order dated 18.01.2022, though there has been no challenge to the same as the same was passed after the filing of the instant writ petition, but the said order dated 18.01.2022 is not in conformity with the requirement of the judgment dated 21.07.1989 passed in Civil Rule No.867/1982 as already aforesaid.
- 13. Accordingly, the instant writ petition stands disposed of with the



following observations and directions:-

- (i) The impugned notices so issued dated 15.11.2021 against the petitioners enclosed as Annexure-F Series are interfered with and accordingly set aside and quashed.
- (ii) The order dated 18.01.2022 is not in consonance with the judgment passed by the learned Division Bench dated 21.07.1989 passed in Civil Rule No.867/1982 for which the same solely cannot be made the basis for eviction of the petitioners.
- (iii) This Court grants the liberty to the State respondents to take fresh decision on the representation so submitted taking into account the further materials if so required after the initial enquiry which was conducted and to decide whether the petitioners fall within the ambit of the policy decision of the Government of Assam for allotment/settlement of land in terms with the policy decision presently prevalent, i.e. the Land Policy, 2019.
- (iv) It is made clear that the respondents shall not reject the representation on technical grounds, i.e. on the ground that applications have not been filed as per the Land Policy, 2019. The respondents shall give reasonable opportunity to file application, if so required. The petitioners are also directed to file the requisite applications as required for their entitlement under the Land Policy, 2019.
- (v) It is made clear that till a decision is not taken by the



respondent authorities in terms with the directions as given in clause (iii) & (iv) herein above, the respondent authorities shall not take any action of eviction against the petitioners.

- (vi) It is, however, clarified that upon the decision so taken in terms of what has been mentioned in clause (iii) & (iv) herein above, the authorities shall be at liberty to such action as deem fit in accordance with law.
- 14. Mr. S. Borthakur, the learned counsel for the petitioners undertakes to pay the deficit court fee within 7 (seven) days from today.

JUDGE

Comparing Assistant